

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.09.2020 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Venugopal M., Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	
2.	Comp. App. (AT) No. 127 of 2020	Registrar of Companies, West Bengal Vs. Gouksheer Farm Fresh Pvt. Ltd.	Sumit Kumar Jaiswal	
3.	Comp. App. (AT) No. 128 of 2020	RHI India Pvt. Ltd. & Ors. Vs. Union of India Ministry of Corporate Affairs Through the Regional Director, Western Region	Neeraj Malik	

02:00 PM

In the Court of Hon’ble Mr. Justice Venugopal M., Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)

For Orders

4.	IA No. 1896 of 2020 in Comp. App. (AT) (Ins) No. 1062 of 2019	R.P. of SEL Manufacturing Company Ltd. Vs. Committee of Creditors of SEL Manufacturing Ltd. & Ors.	Ananya Ghosh	Henna George-R3 Shantanu Chaturvedi
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By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**